COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

O.P. No. 1 of 2016

Dated: 11th May, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.I. J. Kapoor, Technical Member

In the matter of

M/s. Dwarikesh Sugar Industries Ltd. …Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Anr. …Respondent(s)

Counsel for the Appellant(s)	:	Mr. Buddy A. Ranganadhan Mr. D.V. Raghu Vamsy
Counsel for Respondent(s)	:	Mr. C.K. Rai Mr. Paramhans for R-1/UPERC

ORDER

Issue notice. Mr. C.K. Rai takes notice on behalf of Respondent No.1. Notice be issued to the other respondents returnable on 19.05.2016. Dasti, in addition, is permitted.

List the matter on ***19.05.2016.***

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk